

**Bonus Commission**

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 \*353. { **Shri Ram Krishan Gupta:**  
**Shri Nek Ram Negi:**  
**Sardar Iqbal Singh:**  
**Shri M. L. Dwivedi:**  
**Shri Goray:**  
**Shri Rajendra Singh:**

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Short Notice Question No. 13 on the 21st April, 1960 and state the nature of progress made so far in appointing a Bonus Commission?

**The Deputy Minister of Labour (Shri Abid Ali):** The proposal is being finalised in consultation with interests concerned.

**Shri Ram Krishan Gupta:** In reply to a previous question, the hon. Minister stated that this view was also expressed by the Supreme Court. In view of this, may I know the reasons why this proposal has been held up?

**Shri Abid Ali:** Yes, we are very much aware of the decision given in this respect by the Supreme Court, and action is being taken accordingly.

**Shri T. B. Vittal Rao:** May I know if the terms of reference have been finalised? Since a decision has already been taken by the Standing Labour Committee, may I know what further interests are to be consulted? Those interests were already represented in the Standing Labour Committee.

**Shri Abid Ali:** The various departments of the Central Government were to be consulted and the employers and workers will also have to be asked to nominate their representatives.

**Shri Tangamani:** Is it a fact that after the decision has been taken in the Standing Labour Committee, the employers' interests are opposing the very appointment of the Bonus Commission?

**Shri Abid Ali:** They have their own point of view in this matter.

**Shri T. B. Vittal Rao:** May I know if the strength of the commission has been decided upon?

**Shri Abid Ali:** It should be four or five; there will be one chairman, and a representative each of the workers and the employers, and one economist and perhaps there may be one independent member.

**Shri T. B. Vittal Rao:** May I know who is going to head this commission?

**Shri Abid Ali:** It is not yet decided.

**Shri S. M. Banerjee:** May I know whether Government had any discussions with the employers' representatives who had earlier raised objection to the appointment of this commission, and if so, the result of the discussion?

**Shri Abid Ali:** As I said, this matter is under consideration, and the commission will be appointed irrespective of the opinion which the employers may be having in this particular matter.

**Shri C. R. Pattabhi Raman:** Will it deal with matters industry-wise or firm-wise and company-wise?

**Shri Abid Ali:** Generally.

**Shri Indrajit Gupta:** May I know whether the object of Government in appointing this Bonus Commission is mainly to bring about a change in the bonus formula of the Labour Appellate Tribunal which has been in force for some time?

**Shri Abid Ali:** As regards the Full Bench decision of the Labour Appellate Tribunal, as further clarified by the Supreme Court, several doubts have already arisen about it regarding interpretation etc. All these will be taken into consideration by the commission, and they will fix norms.

**Shri Ram Krishan Gupta:** May I know whether the terms of reference of this commission have been settled so far or not?

**Shri Abid Ali:** Yes, tentatively.

### Development of Small Scale Industries in Rural Areas in Delhi

\*354. **Shri A. M. Tariq:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government have taken to develop small scale industries in rural areas in Delhi by way of marketing their finished products; and

(b) whether any adequate facilities are provided to them for procurement of raw material in order to run their industries to full capacity?

**The Minister of Industry (Shri Manubhai Shah):** (a) The industries get assistance under various schemes of the Government for development of small scale industries including assistance for marketing.

(b) Yes Sir, subject to such limitations as are experienced by all industrial units in respect of certain imported and controlled raw materials.

**Shri A. M. Tariq:** May I know whether the Ministry has received any loan applications from the rural areas for the development of industries, and if so, the number of such applications received, the number sanctioned, and the amount involved?

**Shri Manubhai Shah:** I do not have the break-up rural-area-wise. But as I said last week in reply to a question, about 359 applications have been approved by the Delhi Administration last year.

**Shri A. M. Tariq:** What was the number of applications received, and what was the number sanctioned?

**Shri Manubhai Shah:** I gave the figures last time. About 359 applications were received, and about 200 applications were granted and others were under consideration. As to how many of them were from rural areas and how many were from the

city of Delhi, if the hon. Member is interested, certainly, I shall supply him the information.

**Maharajkumar Vijaya Anand:** May I know whether any impetus is being given for the manufacture of sports goods in the rural areas of Delhi, and if so, what action has been taken in this regard?

**Shri Manubhai Shah:** As far as the rural areas of Delhi are concerned, mostly, it is agricultural implements and tools, and in some cases, diesel engine parts, and various other mechanical engineering goods. As far as sports goods are concerned, there are very few units for their manufacture in the rural areas, but Meerut, Jullundur and Ludhiana and many other areas in India are specialising in sports goods.

**श्री म० ला० द्विवेदी :** मैं जानना चाहता हूँ कि ये जो लघु उद्योग, छोटे उद्योग लगाये गये हैं या लगाये जा रहे हैं और जो देहातों में लगाने का विचार है उन दोनों में जो प्लान एलोकेशन द्वितीय पंचवर्षीय योजना में था और जो तृतीय पंचवर्षीय योजना में है, उन दोनों में क्या क्या अन्तर है ? यदि माननीय मंत्री महोदय इसका अभी जवाब नहीं दे सकते हैं तो क्या वह सदन के पटल पर एक बयान बाद में रखने की कृपा करेंगे ?

**श्री मनुभाई शाह :** यह सब जाहिर है । खादी और विल्लेज इंडस्ट्रीज कमिशन जोकि बहुत हद तक ग्रामोद्योगों को देखता है उसको दूसरे प्लान में ५९ करोड़ ५० लाख रुपया दिया गया था । जो स्माल स्केल इंडस्ट्रीज बोर्ड है, जो दोनों जगह इंडस्ट्रीज लगाता है, स्माल स्केल इन रूरल और स्माल स्केल इन शहरी एरियाज, उसको ६१ करोड़ रुपया दिया गया था । हैंडलूम बोर्ड जो है वह ज्यादातर शहरी और रूरल एरियाज में फंक्शन करता है, उसको ५३ करोड़ रुपया दिया गया था । और क्वायर, सिल्क और हैंडीक्राफ्ट्स, सब को मिलाकर २० करोड़ दिया गया था ।